F.No.01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 21.02.2018

ORDER NO. 28 of 2018

Hon'ble President is pleased to partially modify the roster order **26 of 2018 for CESTAT Delhi** to the extent indicated below:-

On 22.2.2018 at 10.30 a.m. Hon'ble Sh. S.K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical) will hear all Division Bench matters.

On this day Hon'ble Shri V. Padmanabhan, Member (T) will do chamber work.

By Order (A.Mohan Kumar) Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/Asstt.Registrar/Bar Association/CDR/SDRs /Notice Board/Website/Guard File/Office Copy.

1218 Dy. Registrar

F.No.01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 21.02.2018

ORDER NO. 29 of 2018

Hon'ble President is pleased to partially modify the roster order **26 of 2018 for CESTAT Delhi** to the extent indicated below:-

On 23.2.2018 at 2.30 p.m. Hon'ble Sh. S.K. Mohanty, Member (Judicial) will hear the following part-heard matters :

E/3948-3950/2010 ST/1765/2011

On 23.2.2018 at 2.30 p.m. Hon'ble Sh. V. Padmanabhan, Member (Technical) will hear the following Difference of opinion matters :

C/52769-52770/2016

By Order (A.Mohan Kumar) Registrar

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F.No.01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 21.02.2018

ORDER NO. 30 of 2018

Hon'ble President is pleased to order the following sitting commencing from **26.02.2018 to 09.03.2018 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Sh. S.K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	On 01.03.2018	Anti-dumping matters
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 26.02.2018 to 01.03.2018	Excise, Customs & Service Tax Division Bench Matters
Hon'ble Sh. S.K. Mohanty, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 05.03.2018 to 09.03.2018	Excise, Customs & Service Tax Division Bench Matters
Hon'ble Sh. S.K. Mohanty, Member (Judicial)	From 26.02.2018 to 01.03.2018	Single Member Bench Matters as notified
Hon'ble Sh. Ashok Jindal, Member (Judicial)	From 06.03.2018 to 09.03.2018	Single Member Bench Matters as notified

Note :

- 1. On 01.03.2018, the original benches will resume after the Anti-Dumping matters are over.
- 2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- 2. On every Friday afternoon special bench sittings will be notified, if any.

By Order (A.Mohan Kumar) Registrar

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